

ITEM NO.22

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 10498/2024

U. P. STATE BRIDGE CORPORATION LIMITED & ANR.

Appellant(s)

VERSUS

SARVESH

Respondent(s)

Date : 25-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Ms. Shradha Narayan , AOR
Mr. Divyanshu Sahay, Adv.
Mr. Akshay Sahay, Adv.

For Respondent(s)

Mr. Satyajeet Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent has already filed counter affidavit.

Ld. Counsel for the appellants has filed rejoinder affidavit
in respect of sole respondent.

The matter be processed for listing before the Hon'ble Court,
under the rules.

SUJATA SINGH
Registrar

MG